

(c) 15 persons were arrested in connection with violent burglaries while the number of persons arrested in connection with violent robberies was 11. Eight persons arrested in April, 1977 in connection with violent burglaries were also involved in cases of violent robberies in the South Distt.

Re-Settlement of Ex-Servicemen in Andaman and Nicobar Islands

513. SHRIMATI PARVATHI KRISHNAN: Will the minister of DEFENCE be pleased to state:

(a) whether Cambell Bang of the Andaman and Nicobar Islands will be an ideal place for the resettlement of army ex-servicemen; and

(b) if so, facts thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) and (b). With the facilities created and proposed to be created, this area will be a suitable place for the resettlement of ex-servicemen. Already, there is an ex-Servicemen's colony in this area and 231 ex-servicemen's families have been resettled here. It is the intention to resettle more families in the Island in stages.

Supply of Atomic Fuel by USA for BARC and Tarapur Atomic Power Station

514. SHRIMATI PARVATHI KRISHNAN:

SHRI DINESH JOARDER:

SHRI UGGRASEN:

Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Bhabha Atomic Research Centre Trombay and Tarapur Atomic Power Station have still not got the atomic fuel from U.S.A.; and

(b) if so, the reaction of Government thereto?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The Bhabha Atomic Research Centre does not use atomic fuel supplied by U.S.A. Enriched uranium from U.S.A. for the Tarapur Atomic Power Station has not been cleared for export so far.

(b) The Government have informed the U.S. authorities of the adverse effects such delay can have on the availability of power in the western region and have also emphatically conveyed that such delays are not in consonance with the contractual obligations of the Government to Government agreement on the supply of fuel to the Tarapur Atomic Power Station. The Government is pursuing the matter with the Government of U.S.A.

Formulation of new Plans to replace earlier Plans prepared by the Planning Commission

515. SHRI NIHAR LASKAR: Will the Minister of PLANNING be pleased to state:

(a) whether the work of the Planning Commission in regard to the earlier Plans has been at a standstill due to the change of Government;

(b) whether all the earlier Plans prepared by the Planning Commission have been set aside and new Plans are being formulated;

(c) if so, when the new Plans are likely to be prepared;

(d) the fate of the Fifth Five Year Plan; and

(e) whether State Governments will be consulted in preparing the Plans?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) to (e). The Planning Commission which has recently been reconstituted is continuing with its work on economic development and planning without any interruption. The Commission will, in